



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No.R-24/2(2)/2022-NSL-II

Date: 11th April 2022

To
The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi - 110 001

Subject: Recommendations on Auction of spectrum in frequency bands identified for IMT / 5G - regarding

The Department of Telecommunications (DoT), through its letter dated 13th September 2021, inter-alia, requested TRAI, under section 11(1)(a) of the TRAI Act of 1997, to furnish recommendations on "Auction of spectrum in the frequencies identified for International Mobile Telecommunications (IMT) / 5G".

2. In this regard, a Consultation Paper on 'Auction of spectrum in frequency bands identified for IMT/5G' was released on 30th November 2021 providing the background information and seeking inputs of the stakeholders. Comments / counter comments were received from 41 (forty-one) and 18 (eighteen) stakeholders. An Open House Discussion (OHD) was conducted through video conference on 8th February 2022.

3. Based on the comments/inputs received from the stakeholders and on its own analysis, TRAI has finalized its Recommendations on '**Auction of spectrum in frequency bands identified for IMT / 5G**'. The same is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Encl: As above

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